

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3720**

TO BE ANSWERED ON THE 05TH APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

CYBER CRIME IN THE COUNTRY

3720 SHRI JOSE K. MANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has the details regarding the cyber crimes occurred in the country during the last five years;

(b) if so, the details thereof;

(c) the details of the cyber attacks that targeted India's critical infrastructures during the last five years; and

(d) the steps taken by Government to improve India's cyber security architecture?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (d): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2021. As per the data published by the NCRB, Crime Head-wise details of cases registered under cyber crimes (involving communication devices as medium/target) during the period from 2017 to 2021 are at the Annexure.

'Police' and 'Public Order' are State subjects as per the Seventh Schedule to the Constitution of India. States/UTs are primarily responsible

for the prevention, detection, investigation and prosecution of crimes including cyber crimes. The Central Government supplements the initiatives of the State Governments through advisories and schemes for the capacity building of their Law Enforcement Agencies (LEAs).

To strengthen the mechanism to deal with cyber crimes in a comprehensive and coordinated manner, the Central Government has taken steps for spreading awareness about cyber crimes, issuance of alerts/ advisories, capacity building/training of law enforcement personnel/ prosecutors/judicial officers, improving cyber forensic facilities, etc. The Government has established the 'Indian Cyber Crime Coordination Centre' (I4C) to provide a framework and eco-system for LEAs to deal with cyber crimes in a comprehensive and coordinated manner.

National Critical Information Infrastructure Protection Centre (NCIIPC) has been notified as the national nodal agency in respect of Critical Information Infrastructure Protection vide Gazette notification no. G.S.R. 18(E) dated 16 Jan 2014. NCIIPC provides threat intelligence, situational awareness, alerts & advisories and information on vulnerabilities to organizations having Critical Information Infrastructures (CIIs)/ Protected Systems (PSs) for taking preventive measures from cyber-attacks and cyber terrorism. Further, it follows up with concerned organizations for

compliance of the IT (Information Security Practices & Procedures for Protected Systems) Rules, 2018 notified by Ministry of Electronics & Information Technology vide Gazette notification no. S.O. 2235(E) dated 22nd May 2018 to improve their cyber security posture. It also organises training/awareness sessions for employees of entities having CII/PSs.

The Indian Computer Emergency Response Team (CERT-In) is designated as the national agency for responding to cyber security incidents. CERT-In operates an automated cyber threat exchange platform for proactively collecting, analysing and sharing tailored alerts with organisations across sectors for proactive threat mitigation actions by them.

CERT-In has set up the National Cyber Coordination Centre to generate situational awareness regarding existing and potential cyber security threats.

CERT-In operates the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre) to detect malicious programs and free tools to remove the same, and to provide cyber security tips and best practices for citizens and organisations.

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes during 2017-2021

SL	Crime Heads	2017						2018					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Tampering computer source documents	233	54	2	99	72	2	257	122	4	208	185	4
2	Computer Related Offences	10108	2091	50	4169	3319	59	14141	2730	404	4627	3552	470
3	Cyber Terrorism	13	1	0	11	1	0	21	5	0	28	5	0
4	Publication/transmission of obscene / sexually explicit act in electronic form	1768	642	18	1443	1087	25	3076	1157	37	2322	1621	46
5	Interception or Monitoring or decryption of Information	4	1	1	2	1	1	6	1	0	24	4	0
6	Un-authorized access/attempt to access to protected computer system	2	1	0	1	1	0	0	0	0	6	0	0
7	Abetment to Commit Offences	0	0	0	0	0	0	1	1	0	13	2	0
8	Attempt to Commit Offences	4	0	0	0	0	0	13	8	0	21	21	0
9	Other Sections of IT Act	1503	379	44	658	522	37	980	390	21	746	598	32
A	Total Offences under I.T. Act	13635	3169	115	6383	5003	124	18495	4414	466	7995	5988	552
10	Abetment of Suicide (Online)	0	0	0	0	0	0	7	5	0	8	8	0
11	Cyber Stalking/Bullying of Women/Children	542	233	6	397	296	6	739	390	4	618	480	4
12	Data theft	307	36	0	155	37	0	106	36	0	83	50	0
13	Fraud	3466	614	9	1971	1027	11	3353	844	6	1778	1467	12
14	Cheating	1896	301	2	806	621	2	2051	471	6	1007	817	7
15	Forgery	99	24	0	180	75	0	260	41	0	159	88	0
16	Defamation/Morphing	12	4	0	17	17	0	18	5	0	8	7	0
17	Fake Profile	86	31	0	90	52	0	78	49	1	71	54	1
18	Counterfeiting	1	1	0	9	1	0	2	1	0	1	1	0
19	Cyber Blackmailing/Threatening	311	103	2	214	127	2	223	102	1	189	143	2
20	Fake News on Social Media	170	51	1	115	85	1	97	34	2	61	48	2
21	Other Offences	1086	518	12	1037	768	11	1713	788	9	1464	1040	21
B	Total Offences under IPC	7976	1916	32	4991	3106	33	8647	2766	29	5447	4203	49
22	Gambling Act (Online Gambling)	45	28	0	102	101	0	20	19	0	38	49	0
23	Lotteries Act (Online Lotteries)	11	0	0	1	0	0	2	0	0	2	0	0
24	Copy Right Act	89	57	4	103	82	4	62	26	0	41	32	0
25	Trade Marks Act	11	1	0	5	1	0	0	0	0	0	0	0
26	Other SLL Crimes	29	9	1	16	13	1	22	9	0	46	16	0
C	Total Offences under SLL	185	95	5	227	197	5	106	54	0	127	97	0
	Total Cyber Crimes	21796	5180	152	11601	8306	162	27248	7234	495	13569	10288	601

Source: Crime in India

Crime Heads-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes during 2017-2021

SL	Crime Heads	2019						2020						2021					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Tampering computer source documents	173	42	2	60	62	8	338	76	20	153	134	23	55	51	0	106	72	0
2	Computer Related Offences	23734	3691	161	5174	5586	188	21926	6435	508	6499	7726	568	19915	10256	211	9577	12852	295
3	Cyber Terrorism	12	3	0	17	11	0	26	4	0	20	6	0	15	6	0	8	10	0
4	Publication/transmission of obscene / sexually explicit act in electronic form	4203	1567	86	2531	2111	106	6308	2343	66	3858	3170	82	6598	2811	123	4819	3547	139
5	Interception or Monitoring or decryption of Information	9	8	0	8	8	0	7	3	0	3	3	0	2	1	0	0	2	0
6	Un-authorized access/attempt to access to protected computer system	2	2	0	2	2	0	2	0	0	0	0	0	3	0	0	0	0	0
7	Abetment to Commit Offences	0	0	0	0	0	0	1	1	0	1	1	0	7	4	0	5	5	0
8	Attempt to Commit Offences	14	10	0	16	14	0	18	12	0	16	14	0	5	3	0	3	3	0
9	Other Sections of IT Act	2699	451	50	727	690	78	1017	320	37	509	431	48	827	386	19	671	536	35
A	Total Offences under I.T. Act	30846	5774	299	8535	8484	380	29643	9194	631	11059	11485	721	27427	13518	353	15189	17027	469
10	Abetment of Suicide (Online)	7	6	0	12	12	0	10	6	0	12	7	0	10	10	0	13	12	0
11	Cyber Stalking/Bullying of Women/Children	771	463	12	673	581	15	872	438	8	619	525	10	1176	702	15	870	830	16
12	Data theft	282	28	1	59	42	1	98	137	75	205	195	75	170	33	3	156	42	4
13	Fraud	6229	1119	18	2539	1980	40	10395	1688	221	2332	2268	246	14007	1815	30	3503	2988	73
14	Cheating	3367	535	10	1249	1292	14	4480	771	60	1277	1163	85	6343	842	27	3977	1707	30
15	Forgery	511	127	0	167	463	0	582	419	77	479	454	189	198	102	16	541	271	21
16	Defamation/Morphing	19	4	0	5	4	0	51	4	0	15	6	0	31	11	0	13	12	0
17	Fake Profile	85	35	0	45	43	0	149	43	2	65	65	2	123	39	1	47	43	1
18	Counterfeiting	5	5	0	8	8	0	9	2	0	10	4	0	2	1	0	1	1	0
19	Cyber Blackmailing/Threatening	362	109	2	296	145	2	303	121	6	203	153	6	689	238	2	1020	553	3
20	Fake News on Social Media	188	60	1	171	94	1	578	145	1	213	207	1	179	148	0	145	185	0
21	Other Offences	1974	883	23	1404	1204	31	2674	1123	9	1716	1501	14	2456	1198	36	1673	1624	39
B	Total Offences under IPC	13800	3374	67	6628	5868	104	20201	4897	459	7146	6548	628	25384	5139	130	11959	8268	187
22	Gambling Act (Online Gambling)	22	16	0	58	54	0	63	31	7	116	85	7	27	26	3	125	107	15
23	Lotteries Act (Online Lotteries)	9	1	0	11	1	0	26	12	11	14	12	11	4	5	0	0	15	0
24	Copy Right Act	34	10	0	8	11	0	49	24	0	44	36	0	32	28	0	40	38	0
25	Trade Marks Act	1	3	0	2	3	0	5	2	0	3	2	0	1	0	0	0	0	0
26	Other SLL Crimes	23	9	1	26	21	2	48	16	2	38	21	2	99	28	5	61	57	65
C	Total Offences under SLL	89	39	1	105	90	2	191	85	20	215	156	20	163	87	8	226	217	80
	Total Cyber Crimes	44735	9187	367	15268	14442	486	50035	14176	1110	18420	18189	1369	52974	18744	491	27374	25512	736

Source: Crime in India